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NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 915/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: M/s. Setco Chemicals (India) Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Mr. Akshay B. Udeshi - Advocate
alw
2. Mr. Saurabb Devrukbkar - Advocate
ilb

Ms Sanjay Udeshi & w.
Advocatos for the Petitioners.

<u>ORDER</u>

CSP No. 915/230-232/NCLT/MB/MAH/2017

The Company Petition is admitted.

List this matter for final hearing on 20.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)